

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 1 of 2011

Dated 27th April, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

DPSC

... Appellant(s)

Versus

West Bengal Electricity Regulatory Commission

....Respondent(s)

Counsel for the Appellant(s): Mr. Buddy A. Ranganadhan for
Mr. Atul Sekhar Mathur
Counsel for the Respondent(s): Mr. C.K. Rai

ORDER

As agreed by the learned counsel for the parties, post
the matter on **16.05.2011.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS/KS